

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 13.07.2017.

PRESENT: Hon'ble Member(J) **Shri Ratakonda Murali**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.32/BB/2017	-	Admission	Rule-6 of I&B	IL&FS Engineering & Constructions Company Ltd. Vs Nandi Engineering Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	VIDUR NAIR 9986645312	Respondent	Vidur
1	POORNIMA HATTI 9900017012	Petitioner's counsel	P. Hatti

Counsel for Petitioner is present. M/s. King & Partridge have filed vakalat for respondent. He has also filed statement of objections.

For hearing finally, list it on 11.08.2017.

MEMBER (J)